

Physical hearing

1st session 10:30 to 12:30

SL. No. 1 to 26

2nd session 2:30 to 3:30

SL. 27 to 46 and 49 to 52

# PHYSICAL HEARING

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 19-10-2020 Total Cases:52

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cl. Cases	447/2014	323119/2016	BSES RAJDHANI POWER LTD. Vs. SITA RAM	/0 (Mundka)
2	Cl. Cases	1056/2014	323909/2016	BSES YAMUNA POWER LTD. Vs. LAIQ	/0 (Darya Ganj)
3	Cl. Cases	1161/2014	323806/2016	TATA POWER DELHI DISTRIBUTION LTD. Vs. JEEVAN	/0
4	Cl. Cases	1401/2014	324824/2016	BS E S YAMUNA POWER LTD. Vs. KANCHAN	/0 (Anand Parbat)
5	Cl. Cases	1520/2014	324770/2016	BSES YAMUNA POWER LIMITED Vs. ANWAAR AND ANR.	/0 (Chandni Mahal)
<b>Misc. cases/purpose</b>					
6	Cl. Cases	131/2015	324281/2016	BSES RAJDHANI POWER LIMITED Vs. JAREENA	/0 (Punjabi Bagh)
<b>Misc./ Appearance</b>					
7	Cl. Cases	566/2015	324751/2016	BSES YAMUNA POWER LT.D Vs. IKRAMUDDIN	/0
8	Cl. Cases	603/2015	323493/2016	BSES YAMUNA POWER LIMITED Vs. NARENDER KUMAR VERMA	/0
9	Cl. Cases	693/2015	326242/2016	BSES RAJDHANI POWER LIMITED Vs. PAPPU	/0 (Punjabi Bagh)
10	Cl. Cases	1251/2015	324894/2016	BSES RAJDHANI POWER LTD Vs. ANJANI KUMAR	/0 (Mundka)
11	Cl. Cases	1259/2015	325910/2016	BSES RAJDHANI POWER LTD. Vs. MONA	/0
12	Cl. Cases	1411/2015	322266/2016	BSES RAJDHANI POWER LTD. Vs. AMAN	/0
<b>Misc. cases/purpose</b>					
13	Cl. Cases	1768/2015	326125/2016	BSES YAMUNA POWER LTD. Vs. MOHD. ASHPHAK	/0 (Darya Ganj)
<b>Misc./ Appearance</b>					
14	Cl. Cases	1288/2016	326620/2016	BSES YAMUNA POWER LTD. Vs. MANJOOR AHMED KHAN	/0
15	Cl. Cases	1343/2016	322736/2016	BSES RAJDHANI POWER LTD. Vs. PRAKASH	/0 (Nangloi)
16	Cl. Cases	1471/2016	327175/2016	BSES RAJDHANI POWER LTD. Vs. PRAKASH ANR.	/0
17	Cl. Cases	1954/2016	323144/2016	BSES YAMUNA POWER LTD. Vs. AMAR BHAWAN	/0
18	Cl. Cases	2163/2016	323740/2016	BSES RAJDHANI POWER LTD. Vs. AHMED HUSSAIN	/0
19	SC		28783/2016	STATE Vs. RAM DULARI	838 /2016 ()
<b>Misc. cases/purpose</b>					
20	Cl. Cases		327832/2016	TATA POWER DELHI DISTRIBUTION LTD. Vs. MAMTA	/0
<b>Misc./ Appearance</b>					
21	Cl. Cases		328842/2016	BSES RAJDHANI POWER LTD. Vs. DILSHAD	/0
22	Cl. Cases		322/2017	BSES RAJDHANI POWER LTD. Vs. BABLI	/0
<b>Misc. cases/purpose</b>					
23	Cl. Cases		422/2017	BSES RAJDHANI POWER LTD. Vs. LALA	/0
<b>Misc./ Appearance</b>					
24	Cl. Cases		1503/2017	BSES RAJDHANI POWER LTD. Vs. KISHAN SINGH	/0
<b>Misc. cases/purpose</b>					
25	SC		671/2017	STATE Vs. NASEEM AHMED	227 /2016 (Sadar Bazar)
26	SC		908/2017	STATE Vs. SHIV DUTT ARYA	313 /2015 (DBG Road)

FIRST SESSION

1st  
Session  
10:30  
to  
12:30  
SL. No  
1  
to  
26

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Vidya Prakash  
Additional Sessions Judge  
Criminal Cause List Dated 19-10-2020 Total Cases:52

SECOND SESSION

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	SC		109/2018	STATE Vs. SATISH KUMAR	574 /2015 (Ranjit Nagar)
<b>Misc./Appearance</b>					
28	SC		382/2018	STATE Vs. UNTRACE	664 /2015 (I.P. Estate)
29	SC		696/2018	STATE Vs. SATISH JAIN	592 /2015 (Ranjit Nagar)
30	Ct. Cases		1004/2018	BSES RAJDHANI POWER LTD. Vs. RAJU AND ANR	/0 ()
31	SC		1018/2018	STATE Vs. SARASWATI	210 /2017 (Khyala)
32	SC		1058/2018	STATE Vs. MOHD. KALAM	428 /2016 (Darya Gan)
33	SC		176/2019	STATE Vs. AMIT	614 /2016 (Tilak Nagar)
34	Ct. Cases		324/2019	BSES YAMUNA POWER LTD. Vs. MOHD. UMAN	/0 ()
35	Ct. Cases		325/2019	BSES YAMUNA POWER LTD. Vs. AMZAD	/0 ()
36	Ct. Cases		326/2019	BSES YAMUNA POWER LTD. Vs. MANGAL SEN AND ANR.	/0 ()
37	Ct. Cases		327/2019	BSES YAMUNA POWER LTD. Vs. RABIYA	/0 ()
38	SC		282/2019	STATE Vs. VIJAY PAL	656 /2017 (Ranhola)
39	SC		391/2019	STATE Vs. TASLIM	200 /2018 (Chandni Mahal)
40	SC		504/2019	STATE Vs. UNTRACE	387 /2016 (Khyala)
41	SC		527/2019	STATE Vs. HARI KISHAN DASS	830 /2015 (Tilak Nagar)
42	SC		535/2019	STATE Vs. UNTRACE	554 /2016 (Anand Parbat)
43	Ct. Cases		810/2019	BSES RAJDHANI POWER LTD. Vs. ANITA	/0 (Nangloi)
44	Ct. Cases		812/2019	BSES YAMUNA POWER LTD. Vs. PARAS	/0 ()
45	Ct. Cases		813/2019	BSES YAMUNA POWER LTD. Vs. SHAKEEL	/0 ()
46	Ct. Cases		814/2019	BSES YAMUNA POWER LTD. Vs. ABDUL MALIK AND ANR	/0 (Chandni Mahal)
<b>For Bail</b>					
47	Bail Matters		1437/2020	AKSHIT JAIN Vs. STATE	227 /2020 (DBG Road)
48	Bail Matters		1528/2020	STATE Vs. YOGRAJ SONKAR	195 /2020 (Kashmere Gate)
<b>Charge</b>					
49	Ct. Cases	389/2016	323197/2016	BSES YAMUNA POWER LIMITED Vs. G.Y MONDAL ANR.	/0 (Bara Hindu Rao)
<b>Prosecution Evidence</b>					
50	SC	110/2015	27749/2016	STATE Vs. HEERA DEVI	586 /2015 (Ranjit Nagar)
<b>Misc. Arguments</b>					
51	Ct. Cases		1404/2017	BSES RAJDHANI POWER LTD. Vs. NARINDER AND ANR	/ ()
<b>Final Arguments</b>					
52	Ct. Cases	608/2013	324213/2016	BSES YAMUNA POWER LIMITED Vs. POONAM ANR	/ ()